BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 969 OF 2024

IN THE MATTER OF:

Rakesh Kumar Chaudhary **….PETITIONER**

VERSUS

Union Territory J & K & Ors. **….RESPONDENT**

MEMO OF PARTIES (As per order dated 07.11.2024)

Rakesh Kumar Chaudhary **….PETITIONER**

VERSUS

1. **Ministry of Environment, Forest and Climate Change**
   Through Secretary, New Delhi,
   Jor Bagh Rd, Lodi Colony, New Delhi, Delhi 110003
   Email Id: secy-moef@nic.in/lmc.moef@gov.in (Respondent No. 1)
2. **Ministry of Forest Environment and Climate Change,**
   Jammu and Kashmir, Plot No. 379 A,
   Gandhi Nagar, Jammu, Jammu and Kashmir 180004
   Email Id: iro.jammu-mefcc@gov.in (Respondent No. 2)
3. **Jammu Kashmir Pollution Control Committee,**
   Parivesh Bhawan, Forest Complex, Gladni, Narwal, transport Nagar,
   Jammu, Jammu and Kashmir 180004
   Phone: 0191-2472881
   Email Id: chairman87jkspcb@gmail.com (Respondent No. 3)
4. **M/s Shivalaya Construction Company Private Limited,**
   Village Chak Daulat, Tehsil Mandal Jammu-181115 (Respondent No. 4)
5. **Brandstance Protection and Placement Service Pvt. Ltd,**
   1/30, Vikas Nagar, Sarwal, Jammu,
   Jammu & Kashmir-180005 (Respondent No. 5)